

**GOVERNMENT OF INDIA  
COMMERCE AND INDUSTRY  
LOK SABHA**

UNSTARRED QUESTION NO:4928

ANSWERED ON:26.04.2010

IMPORT OF MILK

Verma Shri Sajjan Singh

**Will the Minister of COMMERCE AND INDUSTRY be pleased to state:**

- (a) whether the Government proposes to lift the ban on import of milk and milk products in view of their scarcity in the country;
- (b) if so, the details thereof; and
- (c) the corrective measures being taken by the Government in this regard?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA M. SCINDIA)

(a) to (c) Owing to concerns regarding melamine contamination in milk and milk products from China, on the recommendation from Food Safety and Standard Authority of India, the Government has prohibited import of milk and milk products including chocolate and chocolate products and candies/ confectionery/ food preparations with milk or milk solids as ingredient, from China. This prohibition is valid for a period of six months from 24th December, 2009 and until further orders. There is no recommendation from Food Safety and Standard Authority of India for lifting the said prohibition.